GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2597

TO BE ANSWERED ON THE 16TH DECEMBER, 2025/ AGRAHAYANA 25, 1947 (SAKA)

DRUG SITUATION IN PUNJAB

2597. SMT. HARSIMRAT KAUR BADAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of drug-related arrests and seizures made in Punjab during the last quarter;
- (b) the data on major anti-narcotics drives, including results and prosecution status, district-wise;
- (c) whether the Government has adopted any new technology or coordination mechanism for combating organized crime;
- (d) the steps taken for the rehabilitation of affected youth; and
- (e) the plans to strengthen inter-State and international border policing in Punjab?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): The number of drug-related arrests and seizures made in Punjab as reported by Drug Law Enforcement Agencies (DLEAs) to Narcotics Control Bureau (NCB) so far during 3rd quarter (July 2025-September 2025) is as under: -

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Drugs/Cases/ Arrest	2025	
Total Quantity (in Kg)	9,494	
Total Cases	8,507	
Total Arrests	11,400	

Source- NCB

(b): As informed by Anti-Narcotics Task Force Punjab, a campaign titled "Yudh Nashyain Virudh" has been initiated by Punjab Government with effect from 01st March, 2025.

(i) The outcome of the campaign till date is as under: -

(a) Cases registered - 26256

(b) No. of Accused - 38687

(c) Heroin - 1714 Kgs

(d)**Opium** - **562 Kgs**

(e)Poppy Husk - 26698 Kgs

(f) Cocaine - 4.364 Kgs

(g) Ice - 21.792 Kgs

(h)Intoxicant Powder - 38.867 Kgs

(i) Pills/ capsules (in Nos) - 4267437

(j) Drug Money - Rs. 14,83,05,615/-

(ii) 176 'Search and Cordon Operation' were conducted from 01.03.2025 till date as Anti-Narcotics drive to curb the drug menace in the State.

- (iii) The district-wise Narcotic Drugs and Psychotropic Substances

 (NDPS) cases decided and number of cases where conviction

 made from 01.01.2022 to 30.11.2025 in Punjab is at Annexure-I.
- (c): Government has taken various measures for better coordination and information technology driven initiatives in the field of Drug Law Enforcement. Some of the initiatives are as under: -
 - (i) Constituted a 4-tier Narco-Coordination Centre (NCORD)

 mechanism which enables coordination among Central and State
 agencies.
 - (ii) Anti-Narcotics Task Force (ANTF) has been established in all States/UTs, which also serves as NCORD secretariats for local enforcement.
 - (iii) Narco Coordination (NCORD) Portal accessible at https://narcoordindia.in/ is a gateway for all drugs and Narcotics Control Bureau (NCB) related information for all four tiers of stakeholders starting from district level to state level and Central Ministries including all Drug Law Enforcement Agencies (DLEAs).

- (iv) To assist all DLEAs/other investigation agencies for investigation and proactive policing, National Integrated Database on Arrested Narco-Offenders (NIDAAN) portal is developed. It provides data of narcotics offenders involved in narcotics offences under Narcotic Drugs & Psychotropic Substances (NDPS) Act, 1985.
- (v) Crime & Criminal Tracking Network System (CCTNS) is aimed to inter-link all police stations under common application software for the purpose of investigation, data analytics, research, policy making and providing Citizen Services such as reporting & tracking of complaints, request for antecedent verifications, etc.
- (vi) The Government has launched 1933- MANAS Helpline designed as a unified platform for citizens to report the drug-related issues via multiple communication.
- (d): The Government has taken various measures for rehabilitation support for citizens including youth including Punjab, some of which are as under: -
 - (i) Launched Nasha Mukt Bharat Abhiyaan (NMBA) in all districts of the country. It has reached out to more-than 24.9 crore people including 8.7 crore youth and 6 crore women. In Punjab, it has reached out to more-than 17.59 lakh people including 5.47 lakh

- youth and 4.10 lakh women with participation of more than 11,231 educational institutions.
- (ii) Government is providing financial assistance to 349 Integrated Rehabilitation Centers for Addicts (IRCAs), 45 Community based Peer Led Intervention (CPLI) Centers, 76 Outreach and Drop In Centers (ODICs), 154 Addiction Treatment Facilities (ATFs), 139 District De-addiction Centres (DDACs) across the country. Government is supporting 07 IRCAs, 02 ODICs and 01 CPLI in the State of Punjab.
- (iii) A Toll-free Helpline No.14446 for de-addiction is operated for providing primary counseling and immediate assistance to persons seeking help.
- (iv) Memorandum of Understanding (MoU) have been signed with Spiritual organizations to support NMBA and conduct mass awareness activities.
- (v) The Nasha Mukt Bharat Abhiyaan (NMBA), launched in 2020, marked its fifth glorious year with a grand national celebration on 19 November 2025 at Guru Nanak Dev University, Amritsar. Over 10,000 participants including school and college students, Border Security Force (BSF) personnel, Self-Help Groups, spiritual organisations, youth clubs, and NGOs attended the Amritsar event.

More than 6.3 crore people participated nationwide through physical and virtual modes, with events organised at over 2,10,000 locations across all States and Union Territories.

- (e): The Government is taking proactive measures to strengthen Inter-State and International border policing, some of which are as under: -
 - (i) The installation of upgraded Surveillance grid using Al based features, RADARS, Electro Optics Devices, Night Vision Devices, Motion Detectors with Integrated Command and Control Centre.
 - (ii) Replacing Old design Fence with New design Fence to strengthen physical barrier along border.
 - (iii) Constructions of lateral Road for faster operational and logistic movement of troops in the border area.
 - (iv) High Mast Lights to improve lighting and illuminating dark patches in the border area.
 - (v) Institutionalizing drone based capabilities for aerial surveillance/ reccee/ search/ domination etc.
 - (vi) Anti Drone technology to counter illegal trafficking of drugs/ Arms/
 Ammunition through drones from across the border.

- (vii) Use of Water Craft/ Boats and floating BOPs for domination of riverine area of International Border.
- (viii) Strengthening of Intelligence (Int) network and coordination with sister agencies.
- (ix) Border Guarding Forces and Railway Protection Force are empowered under the NDPS Act for enforcement at borders and rail routes.
- (x) The Government of Punjab has taken various measures for interState policing such as strengthening check points by establishing
 permanent and semi-permanent nakas, installation of high
 resolution CCTV cameras with night vision capabilities, enhanced
 intelligence coordination with neighboring States, mobile
 patrolling, community and village border watch etc.

District-wise Narcotic Drugs and Psychotropic Substances (NDPS) cases decided and number of cases where conviction made from 01.01.2022 to 30.11.2025 in Punjab

Sr.No.	CP/District/Unit	No. of cases	No. of cases
		decided	convicted
1.	CP Amritsar	1144	814
2.	CP. Jalandhar	688	604
3.	CP Ludhiana	1167	1052
4.	Amritsar (R)	1041	864
5.	Batla	635	496
6.	Gurdaspur	566	475
7.	Pathankot	423	377
8.	Tarn Taran	1404	1125
9.	Ferozepur	1226	1001
10.	Fazilka	568	420
11.	Moga	1375	1068
12.	Faridkot	624	441
13.	Bathinda	1169	990
14.	Shri Muktsar Sahib	662	496
15.	Mansa	915	767
16.	Patiala	1373	1204
17.	Sangrur	589	519
18.	Barnala	525	490
19.	Malerkotla	368	331
20.	Rupnagar	536	453
21.	SAS Nagar	288	254
22.	Fatehgarh Sahib	542	516
23.	Ludhiana (R)	880	712
24.	Khanna	480	423
25.	SBS Nagar	1451	1391
26.	Jalandhar (R)	2136	1809
27.	Hoshiarpur	1058	904
28.	Kapurthala	990	848
29.	GRP/PTL	251	137
30.	SSOC/ASR	19	12
31.	SSOC/Fazilka	14	10
32.	SSOC/SAS Ngr.	45	45
33.	PS ANTF	645	577
	Total	25797	21625

Source: ANTF Punjab